

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).9923/2023

[Arising out of impugned final judgment and order dated 03-11-2022
in WC No.908/2022 passed by the High Court of Judicature at
Allahabad]

GREATER NOIDA INDUSTRIAL
DEVELOPMENT AUTHORITY & ANR.

PETITIONER(S)

VERSUS

MAHESH CHAND SHARMA & ORS.

RESPONDENT(S)

I.R. and IA No.80719/2023-EXEMPTION FROM FILING O.T.

Date : 29-07-2025 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) :Mr. Ritesh Kumar, AOR

For Respondent(s) :Mr. Rakesh Mishra, AOR
Mr. Shashank Shekhar Singh, AOR

Upon being mentioned, the Court made the following
O R D E R

Not to be deleted from the notified date (01.08.2025).

(D. NAVEEN)
COURT MASTER (SH)

(POONAM VAID)
ASSISTANT REGISTRAR